**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.414/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M.

| Name          | of the Company                   | Shree Balaji Natural Resources & Power (P) Ltd & Anr |                        |                |
|---------------|----------------------------------|--|------------------------|----------------|
|               |                                  | -Vs-   |                        |                |
|               |                                  | ROC, Cuttack (Odisha)                                |                        |                |
| Under Section |                                  | 252 (3)  |                        |                |
| SI.           | Name & Designation of Authorized |  | Appearing on behalf of | Signature with |
| No.           | Representative (IN CAPITAL       |  |                        | date           |
|               | LETTERS)                         |  |                        |                |

Sankan Komer Palith Congray Galit 6.10:201

## ORDER

Ld. P.C.S. appeared on behalf of the petitioner.

Ld. P.C.S appearing on behalf of the petitioner made a request that he may be given time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 15 days.

Listed on 10<sup>th</sup> November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)